- (1) One Velji Monji Shah was sentenced to pay a fine of Rs. 300 or in default to undergo rigorous imprisonment for 3 months. He was prosecuted for selling imitation 'Flit'.
- (2) KaikashrO'O Bomanshah Bhagat, Prop, of M/s. Verona Trading Company, Bombay was convicted for manufacturing drugs without a licence and for manufacturing for

sale misbranded drugs as the licence number quoted was fictitious. He was sentenced to pay a fine of Rs. 3,000 or in default to undergo rigorous imprisonment.

to Questions

(3) One Durlabdas Kalidas of Bombay was convicted for stocking, for sale drugs without a licence and drugs which were not labelled in the prescribed manner and was sentenced to pay a fine of Rs. 500 or in default 3 months' rigorous imprisonment.

Sl. No.	Against whom launched	Under which Section of the Act	Result
-	Det	ails of cases in West Bengal	6
1	Ajit Kumar Sen	18(c)	Fine of Rs. 100 only.
2	M/s. Chandulal and Bros.	18(a)(i)	Conviction. Fine of Rs.
3	Mahima Ranjan Kundu .	18(c), 18(a) (i).	Acquittal.
4	Rashik Lal Zavarchand . M/s. Raspin Pharmace- uticals.	18(a)(i).	Acquittal.
5	Monoranjan Roy	18(c), 18(a)(i).	Fine of Rs. 200 only.
6	Murari Chakraborty and Lalit Chakraborty.	18(c), 18(a)(i).	Fine of Rs. 1,000 each.
		Details of cases in Bihar	
1	Shri Dhirendra Prasad, Proprietor Shri Puren - dra Prasad—Compou- nder M/s. Vijay Medi- cal Hall, Dinapore, Patna.		Both the accused fined Rs. 50 each.
2	Shri Harnam Singh, near Gandhi Maidan, Patna.	∯ ≆• .	Fined Rs. 15.

BARRAGE ACROSS THE EWER JAMUNA

*268. SHRI JOGENDRA SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether a barrage near Raj-ghat Samadhi across the river Jamuna was planned by Government about 1941 to ensure the steady sup-pry of filtered water not only to

Delhi but also to power stations;, and

(b) if so, why the scheme was-given up and whether Government will consider its revival?

THE MINISTER OF IRRIGATION" AND POWER (Dr. K. L. RAO): (af Yes, Sir.

(b) In the past it was considered enough to construct a revetted embankment along the right bank of the river for a length of about 2400 ft. near the Delhi Gate Pumping Station to attract the river to the right side. Actual experience indicated that this was not enough. A barrage in the reach near 'C Station is under construction.

SOCIAL SECURITY PROGRAMM:-:

- •270. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:
- (a) whether there is any proposal under Government's consideration for launching a social security programme for the entire population of the country;
- (b) if so, the details of the scheme and the amount involved therein; and
- (c) when it is proposed to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHFIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) and (c) Do not arise.

REPRESENTATIONS PROM SUGAR INDUSTRY REGARDING NON-DUTY PAID SUGAR

- *274. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have received representations from the sugar industry for permission to store non-duty paid sugar in outside godowns; and
- (b) if the answer to part (a) above be in the affirmative, whether such permission has been accorded"

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir.

DISCOVERY BY A SOVIET SCIENTIST

- *275. SHRI KRISHAN DUTT: Will the Minister of HEALTH be pleased to state:
- (a) whether Government's attention has been drawn to the press report in the 'Statesman', dated April 6, 1964 that an Azerbaijan academician Mr. Jabraila Gueinov, has discovered a substance, which had made a 76-year old woman feel "like a girl of 25"; and
- (b) if so, whether Government have taken any steps to ascertain the truth and to find out the details of the above report?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (Dr. D. S. RAJU): (a) Yes, Sir.

(b) The details of the reported discovery have been- called from our Embassy in Moscow

L.I.C. DIVISIONAL OFFICE AT CUTTACK

- •277. SHRIMATI NANDINI SATPA-THY: Will the Minister of FINANCE be pleased to state;
- (a) whether Government have re ceived any protest from the Government of Orissa against shifting of the Divisional Office of the Life Insu rance Corporation from Cuttack to some other place outside Orissa; and
- (b) if so, what action is being taken in the matter?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) No. There is no proposal, however, to shift the existing Divisional Office at Cuttack. According to the reorganisation scheme, only a portion of the work which is now being done in that office is likely to be transferred to some other office.

(b) Does not arise.